

No. 378 (WE) /Dt. 5.2.2016

From

**The District & Sessions Judge,
Jharsuguda**

To

**The Registrar (Inspection),
Hon'ble High Court of Orissa,
Cuttack**

Sub: Submission of Monthly Statistical data regarding Institution, Disposal, Pendency & Arrears for Updation in Supreme Court Server for the month of January, 2016.

Ref: Hon'ble Court's letter No. 512(30) dated 18.01.2016.

Sir,

In inviting a kind reference to the letter and subject noted above, I am to submit herewith the monthly Statistical data regarding Institution, Disposal, Pendency & Arrears for Updation in Supreme Court Server for the month of January, 2016 as per prescribed proforma.

This is for favour of kind information of the Hon'ble Court.

Yours faithfully,

Awolich
5/2/16
**I/C- District & Sessions Judge,
Jharsuguda**

Encls: As above one sheet.

Monthly Institution, Disposal & Pendency during the Month of January 2016

Name of the Judgeship	Opening Balance of beginning of the month			Institution during the month			Disposal during the month			Pendency at end of the month			Disposal of cases which are more than Five Years Old			Pendency of cases which are more than Five Years Old at the end of the month		
	Civil	Crimin al	TOTAL	Civil	Crimin al	TOTAL	Civil	Crimin al	TOTAL	Civil	Crimina l	TOTAL	Civil	Crimin al	TOTAL	Civil	Crimina l	TOTAL
Jharsuguda	3168	18304	21472	56	1786	1842	40	332	372	3184	19758	22942	9	18	27	955	7147	8102

I/C - District & Sessions Judge,
Jharsuguda

(Handwritten Signature)